

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI
Record of Proceedings**

Petition No.86/2007 with I.A.No. 26/2007

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 5.5.2009

Subject : Review of order dated 23.11.2006 in Petition No.120/2005-determining the tariff for Kahalgaon STPS for the period from 1.4.2004 to 31.3.2009 in terms of the order of the Appellate Tribunal dated 16.12.2008 in Appeal No. 128/2008 along with I.A.No. 26/2007.

Petitioner : M. P. Power Trading Company Limited, Jabalpur

Respondents : NTPC, WBSEB, BSEB, JSEB, GRIDCO, DVC, PD, Govt of Sikkim, TNEB, KSEB, Electricity Deptt., UT Pondicherry, UPPCL, PDD, Govt. of J&K, DTL, UTChandigarh, MSEDCL, GUVNL, Admn. of Daman and Diu and Admn. of Dadra and Nagar Haveli

Parties present : Shri Deleep Kumar Dhayani, Advocate for the petitioner
Shri Dilip Singh, MPPTCL
Shri V.K. Padha, NTPC
Shri D.Kar, NTPC

The representative of NTPC stated that its counsel was pre-occupied in connection with some cases filed before the Supreme Court, so he could not appear before the Commission. A request was made for short adjournment. In view of the request made, the petition shall be re-notified for hearing on 11.6.2009.

2. Meanwhile, learned counsel for the petitioner undertook to serve copy of the additional affidavit filed before the Commission, on the respondents.

**Sd/-
(K.S.Dhingra)
Chief (Legal)**